

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(14) C.P.(I.B)-1684/7/(MB)/2017

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES: Redref Finance & Investment Pvt. Ltd.
V/s
Sunshine Caterers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **11.10.2018**.

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

10.09.2018.
HHS